

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

O.A.NO. 722 of 1988

Javed Husain

...

Applicant.

Vs.

Railway Recruitment Board, ;
Bombay.

Respondents.

Hon'ble D.S.Misra, Member (A)
Hon'ble D.K.Agarwal, Member (J).

(By Hon.D.S.Misra)

Sri M.P. Gupta counsel for the applicant
states that the applicant does not want to pursue
the case. We accordingly dismissed the petition without
any order as to costs.

D.K. Agarwal
Member (J).

B.S. Misra
Member (A)

Dt. March 2nd, 1989.

handed over